CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

Original Application No.245/2001.

Dated this Friday the 31st August, 2001.

Coram : Hon'ble Shri Justice Birendra Dikshit, Vice Chairman Hon'ble Shri G.C. Srivastava, Member (A)

- 1. Shri A.R. Bhandare,
 Staff No.28543, SS(0),
 O/O-AOTR (Gaudevi-II),
 M.T.N.L., Mumbai-7 residing
 at Ramesh Pawse Chawl,
 No.2/1, Kathemanivali,
 Kalyan (E), Dist.Thane.
- 2. Shri S. Ramasubramanian, Staff No.24905, SS(O), O/O AO(TCA), M.T.N.L., 9th Floor, Telephone House, V.S. Marg, Prabhadevi, Mumbai-400028 residing at A/6, Meghdoot Apartment, Janta Sha. Bank Ltd., Rambaug Lane No.4, Kalyan, Dist. Thane.
- 3. Shri N.T. Haswani,
 Staff No.38008, Sr.TOA(P) Gr.II,
 O/O SDE (PW), Prabhadevi
 Telephone Exchange,
 Ground Floor, M.T.N.L.,
 Mumbai-28, residing at
 Shivababa Darshan Aptt.,
 Flat No.01, Near Mahesh Society Road,
 Ulhasnagar-1, Dist. Thane.
- 4. Smt.S.A. Pilla,
 Staff No.42241, Steno Gr.II,
 O/O, the Dy. General Manaer (IFA),
 M.T.N.L., 3rd Floor,
 New Administrative Bldg., Sec.16A,
 Washi, Navi Mumbai-400703.
 Residing at C-3/15, South Wing,
 Mahatma Gandhi Complex,
 Sector 14, Vashi, Navi Mumbai-703.
- 5. Kum.R. Hema,
 Staff No.42713, Sr.TOA(G),
 O/O AO (Cash) (IP), M.T.N.L.,
 Telephone House, IV Floor,
 East Wing, Prabhadevi, Dadar,
 Mumbai-28 residing at
 G4, Shivshankar 'A',

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B. O'SWIT

Shivshakti Complex, Haji Malang Road, Kalyan (W)-431 201.

6. Shri B.D. Jantre,
Staff No.2448, Sr.TOA,
O/O the Director (Maint.)
Chief General Manager (Maint.)
Western Telecom Region,
V.S. Marg, Prabhadevi,
Mumbai-400028, residing at
B-4/1, P&T Colony, Mulund (W),
Mumbai - 400 080.

.. Applicants.

(Applicant by Shri K.R. Yelwe, Advocate)

Vs.

- 1. Union of India, through
 The Secretary to the Government
 of India, Ministry of Communication,
 (Department of Telecommunication)
 Sanchar Bhavan, New Delhi.
- The Chief General Manager, Telecom, Maharashtra Circle, Mumbai, 7th Floor, Fountain Telecom, Bldg.II, Fort, Mumbai-400028.
- The Chief General Manager, M.T.N.L., Mumbai, Telephone House, 15th Floor, Veer Savarkar Marg, Mumbai-400028.
- 4. The Chief General Manager,
 Western Telecom Region,
 Telephone House, 12th Floor,
 V.S. Marg,
 Mumbai 400 028.

.. Respondents.

(Respondents by Shri S.S. Karkera, Advocate)

O R D E R (Oral)
[Per : Justice Birendra Dikshit, Vice Chairman]

Karkera, states that in respect of Paper VI of the examination in question, which has given rise to the cause of action, the Bharat Sanchar Nigam Limited by letter No.9-14/2001-DE dated 11.7.2001 passed order that all candidates who had appeared in Paper VI in October, 1999 but failed can appear for re-examination for which ...3..

details regarding conduct of the examination such as date, time etc. would be communicated in due course. As the relief in O.A. is in respect of determination of legality of that examination, he has pointed out that for the said reason this O.A. is infructuous. In view of said statement, no cause of action survives and O.A. is infructuous.

3. For the aforesaid reason, the O.A. is dismissed. There will be no order as to costs.

(G.C. Srivastava) Member (A)

(Birendra Dikshit)
Vice Chairman.

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